

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2957
ANSWERED ON:11.05.2006
DAMAGE TO RAILWAYS PROPERTY
Owaisi Shri Asaduddin

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of damage caused and losses suffered by the railways due to agitation, rail roko rioting and other such activities in the country during the last three years;
- (b) the number of trains cancelled by railways due to these reasons during the said period;
- (c) whether GRP and RPF have not been able to protect the railways property in the country;
- (d) if so, the reaction of the railways thereto; and
- (e) the steps taken or being taken by railways to protect the railways property?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI NARANBHAI J. RATHWA)

- (a) Due to agitation, rail roko, rioting and similar other activities the cost of damages to the railways in the year 2003 amounted to Rs.23,20,585/- in the year 2004, Rs. 28,18,970/- and in the year 2005 it was worth Rs. 29,83,025/-.
- (b) Due to agitation, rail roko, rioting and similar other activities the number of trains cancelled in the 2003 was 543, in the year 2004 is 371 and in the year 2005 it was 1322.
- (c) No, Sir. It is not true. Government Railway Police/Railway Protection Force are fully capable of protecting the railway property.
- (d) Does not arise.
- (e) The steps taken by the Railway to protect the railway property are as follows:-

Introducing crime prevention duty in the railway premises and patrolling in crime prone areas. The patrolling parties and escorting staff have been provided with communication equipments to keep liaison with operating and running staff of the railways. Sufficient Bandobust is made in co-ordination with GRP and State police.